

DR. K. MATHEW KURIAN: Sir, the hon. Minister's statement refers to various types of diseases including the bunchy top virus of banana. Sir, in Kerala, we find that though there is research on coconut during the last 25-30 years, they have not been able to produce any results. And, particularly, with regard to the leafy diseases, and large-scale destruction of coconut which otherwise could have been utilized, is taking place despite the fact that a large amount is spent at the Coconut Research Institute at Kayam Kulam in Kerala. Apparently, no research has come out and the farmers and cultivators are still suffering from this disease in the coconut. Similarly, Sir, another thing which the Minister has not mentioned is the new disease, the yellow disease of paddy in Kerala whereby large-scale destruction of paddy has taken place resulting in reduction in the absolute production of paddy. I want to know as to what steps the Government has taken, whether there is any proposal to strengthen the staff at the Coconut Research Institute at Kayam Kulam in Kerala, whether the Government has made any study regarding the yellow disease of paddy in Kerala and whether any solution has been found so far.

SHRI ANNASAHAB P. SHINDE: Sir, we are seized of all these problems. In fact, the hon. Member himself may be aware how our agricultural scientists went there, and they identified the problems of rice. I think there is a problem of changing the strains and introducing new strains which are more suitable to those agro-climatic conditions. All these steps are being taken. As far as the coconut disease is concerned, a lot of research is on. I wish the hon. Member will appreciate that research results cannot be obtained by giving orders from Delhi or elsewhere and all countries in the world struggle with these problems. But as far as our efforts in this direction are concerned, there have been very well-organized efforts, there are positive results. As far as coconut is concerned, our main effort is to strengthen the strain and a new hybrid strain is being introduced by providing more and more

nurseries and supplying planting material, etc. That programme is on in Kerala. As far as the research station is concerned, steps have been taken to strengthen the research side.

अविवाहित तथा बूढ़े व्यक्तियों की नसबन्दी

*66. श्री वीरचन्द्र देव बर्मन :†

श्री ओडम प्रकाश त्यागी :

क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 15 अप्रैल, 1975 के 'इंडियन एक्सप्रेस' में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि जवाहरलाल नेहरू विश्वविद्यालय के सामाजिक औषधि तथा सामुदायिक स्वास्थ्य विभाग ने यह रहस्योद्घाटन किया है कि उत्तर भारत के एक राज्य खंड में हुए नसबन्दी के केसों में 70 प्रतिशत व्यक्ति अविवाहित एवं वृद्ध थे और करीब करीब सभी राज्यों में एजेंट ऐसे व्यक्तियों को प्रलोभन तथा लालच दिखाकर उनको नसबन्दी के लिए तैयार कर रहे हैं ;

(ख) यदि हां, तो उसका व्यौरा क्या है; और

(ग) इस मामले में सरकार ने क्या कदम उठाये हैं या उठाने का विचार रखती है ?

[Sterilisation of unmarried and old persons]

*66. SHRI B. D. BARMAN: SHRI O. P. TYAGI:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government's attention has been drawn to a news-item which appeared in the 'Indian Express' of 15th

†The question was actually asked on the floor of the House by Shri B. D. Barman.

†[] English Translation.

April 1975 to the effect that Social Medicine and Community Health Department of the Jawaharlal Nehru University has made a disclosure that 70 per cent cases of sterilisation attended to at a State block in northern India involved either unmarried or old persons and that in almost all the States agents are persuading such persons for sterilisation through temptation and lurement;

(b) if so, what are the details thereof; and

(c) what steps Government have taken or propose to take in the matter?]

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): (a) Yes, Sir.

(b) and (c) With regard to the specific report, the Haryana Government has made inquiries and has reported that no such cases have come to their notice. The concerned Professor of the Jawaharlal Nehru University when contacted was also unable to provide particulars of the ineligible cases said to have been sterilized. If and when any concrete information is available, the matter will be carefully investigated. With regard to the general statement, Government consider it to be unfounded, unfair and tendentious.

†[स्वास्थ्य और परिवार नियोजन मंत्री
(डा० कर्ण सिंह) : (क) जी, हाँ।

(ख) और (ग) इस विशेष रिपोर्ट के आधार पर हरियाणा सरकार ने पूछताछ की है कि और यह सूचित किया है कि उन के ध्यान में ऐसा कोई मामला नहीं आया है। जवाहरलाल नेहरू विश्वविद्यालय के सम्बन्धित प्रोफेसर से जब सम्पर्क स्थापित किया गया तो वह भी उन अनुपयुक्त व्यक्तियों का विवरण बतलाने में असमर्थ थे। जिनका नसबन्द अपरेशन करवाया गया बताया जाता है, जब कोई निश्चित सूचना उपलब्ध होगी तो मामले की ध्यानपूर्वक जांच पड़ताल की

†[] Hindi translation.

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जाएगी। जहाँ तक इस बारे में आम राय का सम्बन्ध है, सरकार इसे निराधार, अनचित और पक्षपातपूर्ण समझती है।]

DR. K. MATHEW KURIAN: Sir, on a point of order.

MR. CHAIRMAN: No point of order. You will get an opportunity to put a supplementary.

DR. K. MATHEW KURIAN: Sir, the question refers to a concrete study made by the Centre for Social Medicine of the Jawaharlal Nehru University. The Minister says that this is unfounded. Here is a specific study made by the field workers of a responsible University. How can the Minister say that this is a general criticism and it is unfounded? Is it possible for him to say that?

MR. CHAIRMAN: You can put a supplementary. Yes, Shri Barman.

SHRI B. D. BARMAN: Sir, I want to know from the hon. Minister whether there is any verification as to the age, marital status or address of the person who is brought to the clinic for sterilization.

DR. KARAN SINGH: Yes, Sir. The instructions are very clear. There is an eligible couple register which is maintained by the workers and anybody who comes is supposed to have his name in that register. They are supposed to know his age. And there are special instructions that people who are unmarried, people who are under-aged should not be sterilized.

SHRI B. D. BARMAN: I want to know from the hon. Minister whether teachers, social workers, etc are under compulsion to bring cases for sterilization and if they fail to fulfil the quota, their increments, etc. are stopped by way of punishment.

DR. KARAN SINGH: Sir, the position is this. The Fifth Plan has laid down a certain target, namely, the reduction of birth rate by one point per thousand every year for the next ten

years. That target has been broken up into sectoral targets and those have been communicated to different States. Whereas there is no question of purely mathematical fulfilment of targets, we certainly want to be assured that the moneys that are being spent on family planning are bringing in some kind of a result. Therefore, there is evaluation of performance and there is monitoring of performance.

श्री ओडम् प्रकाश त्यागी : सभापति महोदय, मुझे हार्दिक खेद इस बात का है कि डा० कर्ण सिंह एक बहुत बड़े विद्वान आदमी होते हुए, जिन्होंने जवाहरलाल विश्वविद्यालय के अध्ययन दल की खोज में काफी परिश्रम किया है, जहां उन्होंने स्वागत करना चाहिए था उन्होंने इसको असत्य और निराधार कहा है। मैं समझता हूँ डाक्टर साहब आपन विद्वानों के साथ और खोज करने वालों के साथ अन्याय किया है जो उन्होंने इस प्रकार का वक्तव्य दिया है। हरियाणा में मास्टर्स को, ओरों को बुलाकर कंपलसरीली लोगों को जमा किया, जिन्होंने खोज नहीं किए उन्हें कान पकड़ कर खड़ा करके बेइज्जत किया जाता है, उनकी पदोन्नति नहीं की जाती है। इस प्रकार के केसेज है और मैंने हरियाणा सरकार के साथ पत्र व्यवहार किया है। वहां के एजुकेशन मिनिस्टर ने स्वीकार किया है अपने पत्र में कि हाँ, हमने शिक्षकों को आदेश दिये कि है वे इस प्रकार के कार्य में सहयोग दें, और आप कहत है नहीं। तो मैं

क बात जानना चाहूँगा। आपने स्वीकार किया है कि आपने निर्देश दिया है कि अविवाहित लोगों की नसबंदी न की जाए। तो मैं जानना चाहता हूँ जो नवयुवक वहां नसबंदी कराने के लिए आते है या लाए जाते है या किसी भी कारण से आते हैं उनके बारे में आपके जो स्वास्थ्य केन्द्र है वे यह बात कैसे जांच करते है कि यह अविवाहित है या विवाहित? इसलिए आपने क्या निर्देश अपने स्वास्थ्य केन्द्र को दिया है ?

MR. CHAIRMAN: You give him time to reply, otherwise you won't get the reply.

श्री ओडम् प्रकाश त्यागी : दूसरे यह कि अगर कोई अविवाहित व्यक्ति की नसबंदी करता है तो दोषी अधिकारी के लिए आपके यहां क्या दण्ड व्यवस्था है ?

डा० कर्ण सिंह : सभापति महोदय, मैं तो न्याय प्रेमी हूँ, मैंने कोई अन्याय नहीं किया। मैंने अपने उत्तर में दो बातें कही। जहां तक शोध का प्रश्न है — डा० कुरियन भी कह रहे थे — अभी तक उन्होंने कोई रिपोर्ट नहीं दी। उस कार्य के मध्य में उनके किसी फोल्ड वर्कर ने किसी प्रेस वाले से कोई बात कर दी। अध्यक्ष महोदय, दुर्भाग्य यह है कि फेमिली प्लानिंग के विषय में लाखों काम हो जाएं, अच्छी चीजें हो जाएं, उसका वर्णन नहीं करते अगर कोई एक चीज ऐसी मिल जाए तो सारे अखबारों में जिक्र हो जाता है जैसे हमारा फेमिली प्लानिंग बिल्कुल वर्थलेस और फ्राड हो। तो हमने इसके विषय में डा० बनर्जी से भी पूछा, वे भी नहीं बता सके क्या इसके आंकड़े है, क्या नाम है। हमने कहा, बताइये तो सही। इसलिए मैंने उत्तर में कहा है कि अगर इसके बारे में हमको ठोस जानकारी होगी तो हम उसको लाएंगे।

दूसरे उन्होंने जेनरल वे में कह दिया कि हरेक जगह घांघली होती है। यह गलत है। अभी हमारी सेन्ट्रल कौंसिल आफ फेमिली प्लानिंग की मीटिंग हुई है, संबद्ध व्यक्तियों से हमारा संपर्क है, वे दिन रात कार्य कर रहे है। तो एकदम से यह कह देना कि वे गलत कर रहे है, यह उचित नहीं है। हो सकता है अध्यक्ष महोदय, कहीं कहीं कोई गलत बात हो जाती है। मैं यह नहीं कहता जितने हमारे लाखों केसेज होते है सभी ठीक होते हैं।

श्री ओउम् प्रकाश त्यागी : डाक्टर साहब मरे प्रश्नों का जवाब दीजिए ।

डा० कर्ण सिंह : उन्होंने प्रश्न पूछा कि पता कैसे चले कोई विवाहित है या अविवाहित ? मैंने एक तो यह बताया कि एक रजिस्टर रखा जाता है जिसमें कपल का विवरण होता है ; दूसरे, जो आते हैं उनसे पूछा जाता है । हो सकता है, कोई कह में अविवाहित हूँ, बाद में कह दे कि डाइवोर्स हो गया है या अविवाहित है, इस तरह की बात हो सकती है ...

श्री ओउम् प्रकाश त्यागी : गारण्टी करने की बात करते हैं ?

डा० कर्ण सिंह : ... हमारा प्रस्ताव यह है, हमने बिल्कुल स्पष्ट निर्देश दिए हैं, कि किसी अविवाहित को और किसी छोटी उम्र वाले को न लें । जहाँ तक बड़ी उम्र का विषय है, अध्यक्ष महोदय, हमको इसे अंडर इस्टिमेट नहीं करना चाहिए ।

MR. CHAIRMAN: Question Hour is over.

श्री रबी राय : आपका सेन्स आफ ह्यूमर बड़ा अच्छा है ।

DR. K. MATHEW KURIAN: Sir, he is right because many doctors in the I.M.C. are superannuated people.

MR. CHAIRMAN: Question Hour is over.

12 NOON

SHRI NIREN GHOSH: Question Hour is over.

MR. CHAIRMAN: Question Hour is over.

श्री ओउम् प्रकाश त्यागी : श्री मन, मैं माननीय मंत्री जी से यह जानना चाहता हूँ कि अगर कोई आफिसर जान बूझकर किसी अविवाहित आदमी को अपरेशन कर देता है, तो ऐसे आफिसर को क्या दंड प्रदान किया जायेगा ?

डा० कर्ण सिंह : सभापति महोदय, अगर हमें यह मालूम हुआ कि इस तरह से जान-बूझकर गलती की गई है, तो हम उस अधिकारी के विरुद्ध कार्यवाही करेंगे ।

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Quota of Sugar for Andhra Pradesh

*62. SHRI VENGALA SATYANA-RAY ANA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Andhra Pradesh Government have requested the Central Government for raising their sugar quota; and

(b) if so, whether the Central Government have given any additional quota of sugar to that State during 1974?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) No such request has been received since January, 1974.

(b) Does not arise.

Extension given to the Vice-Chancellor of B.H.U.

*67. SHRI JAGDISH PRASAD MATHUR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether any extension of service beyond the age of 65 years has been given to Dr. K. L. Shrimali, the Vice-Chancellor of Banaras Hindu University; and

(b) if so, the reasons therefor?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and I (b) The Banaras Hindu University Act